

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

CP-51/2000 in
OA-173/99

New Delhi this the 22nd day of December, 2000.

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Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. G.S. Tiwari,
S/o Sh. R.R. Tiwari,
Carpet Training Officer,
O/o DC (Handicrafts)
West Bloc No.7, R.K.Puram,
New Delhi-66.
2. Sh. S.S. Hassan,
S/o Sh. W.H. Rizvi,
Carpet Training Officer,
O/o DC (Handicrafts)
West Block No. 7,
R.K. Puram,
New Delhi-66.
3. Sh. M.I. Khan,
S/o late Mohd. Yusuf Khan,
Carpet Training Officer,
O/o DC (Handicrafts),
Institute of Carpet Technology,
Bhadohi, UP.
4. Sh. M.A. Ansari,
S/o Sh. Sahadat Hussain,
Carpet Training Officer,
O/o DC (Handicrafts),
Carpet Weaving Training
Centre, Sikandra, Allahabad,
UP.
5. Sh. R.M. Lal,
S/o late Dr. H.M. Lal,
Carpet Training Officer,
O/o DC (Handicrafts),
West Block No.7, R.K. Puram,
New Delhi-66.
6. Sh. R.N. Tripathi,
S/o late Sh. N.K. Tripathi,
Carpet Training Officer,
O/o DC (Handicrafts),
Carpet Weaving Training Centre,
Chilbilia, Allahabad,
UP.
7. Sh. B.S. Dixit,
S/o late Sh. A.S. Dixit,
Carpet Training Officer
O/o DC (Handicrafts),
Institute of Carpet Technology,
Bhadohi, UP.

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8. Sh. D.K. Srivastava,
S/o Sh. L.P. Srivastava,
Carpet Training Officer,
O/o DC (Handicrafts),
West Block No. 7,
R.K. Puram, New Delhi-66.
9. Sh. Arun Kumar Srivastava,
S/o Sh. Lal Ji Sahai,
Carpet Training Officer,
O/o DC (Handicrafts),
Carpet Weaving Training Centre,
Katra Madaniganj,
Pratapgarh, UP.
10. Sh. N.K. Asthana,
S/o late R.N. Asthana,
Carpet Training Officer,
O/o DC (Handicrafts),
West Block No. 7,
R.K. Puram, New Delhi-66.
11. Sh. Ashwani Kumar,
Carpet Training Officer,
O/o DC (Handicrafts),
West Block No. 7,
R.K. Puram, New Delhi.
12. Sh. D.K. Sharma,
S/o late Sh. S.K. Sharma,
Carpet Training Officer,
O/o DC (Handicrafts),
West Block No. 7, R.K. Puram,
New Delhi-66.
13. Sh. G.K. Srivastava,
S/o late Sh. S.P. Srivastava,
Carpet Training Officer,
O/o DC (Handicrafts),
Carpet Weaving Training Cum
Service Centre, 1A/3A, Ram Priya
Road, Opp. Prayag Railway Station,
Allahabad, UP. Applicants

(Petitioners No. 1 & 2 on behalf of petitioners)

Versus

1. Sh. R.K. Mathur,
Ex-Dev. Commissioner
(Handicrafts),
D-II-18, Vinay Marg,
New Delhi-66.
2. Sh. Alok K. Verma,
Addl. Dev Commissioner
(Handicrafts),
O/o DC (Handicrafts),
West Block No. 7,
R.K. Puram,
New Delhi-66.

3. Sh. S.K. Malhotra,
Asstt. Director,
O/o DC (Handicrafts),
West Block No.7, R.K. Puram,
New Delhi-66.

4. Sh. Mohinder Pal,
HPO,
O/o DC (Handicrafts),
West Block 7, R.K. Puram,
New Delhi-66.

5. Sh. Ramnik Chand,
HPO,
O/o DC (Handicrafts),
West Block 7, R.K. Puram,
New Delhi-66. Respondents

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(through Sh. K.R. Sachdeva, Advocate for official
respondents and Sh. Ajay Veer Singh & Ms. Charu
Waliakhanna, Advocate for Respondents No. 3 to 12
in OA and Sh. O.P. Gahlot, Advocate for Respondents
No. 13 & 14 in OA)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Both sides heard on CP-51/2000, alleging
contumacious disobedience of the Tribunal's interim
order dated 13.12.99 in OA No. 173/99 inasmuch as
respondents in their order dated 30.12.99 (Annexure
R-1) have omitted to mention that the appointment of
Sh. S. Ramamoorthy to the post of Deputy Director
(Handicrafts) on officiating basis, would be subject to
the final outcome of OA-173/99.

2. It has been pointed out to us that the
promotion of Sh. S. Ramamoorthy was pursuant to the
CAT Madras Bench order dated 25.11.99 in OA-56/98 (S.
Ramamoorthy Vs. UPSC & UOI&Ors.), and is not directly
connected with the OA No. 173/99. However, as in the
OA No.173/99 applicants have challenged the promotions
to the post of Assistant Director and Deputy Director

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(Handicrafts), it is fit and proper for respondents to issue a corrigendum further to their order dated 30.12.99, mentioning that the aforesaid promotion of Sh. S. Ramamoorthy would be subject to the outcome of OA-173/99.

3. Shri Sachdeva on instructions from the departmental representative, assures us that the same will be done within four weeks and in the event of any further promotions made to the post of Deputy Director (Handicrafts), the aforesaid observations of the Tribunal dated 13.12.99 in OA-173/99 would be kept in mind. Noting this assurance given by Sh. Sachdeva upon instructions from the departmental representative, the CP is dropped and notices are discharged.

4. Pleadings in OA No. 173/99 are complete.
Admit. List it for final hearing in its own turn.

5. Let copy of this order be placed in OA case record also.

A. Vedavalli
(Dr. A. Vedavalli)

Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)